## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.17/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2017

NAME OF THE PARTIES: M/s. Captain Vasant Shah

V/s.

M/s. Seven Islands Shipping Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59, 213, 241, 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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As	NKIT LOHEA MIT SNAM	] FOR PETITIONER	Patrato

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## <u>Order</u> <u>TCP No.17/397-398/NCLT/MB/MAH/2016</u>

The pleadings being complete, oral submissions on main Company Petition is partly heard. Both the parties are directed to file written submissions.

List this matter for further hearing on 8.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)